

11-1-05

Hon. Mr. Justice S.R. Singh - VC
Hon. Mr. S.C. Chaurse - A.M.

Not Reached. Adjourned.
Not for hearing on
11-2-05.

Shank
A.M.

VC

OA NO. 18/00

Registration

11-2-05

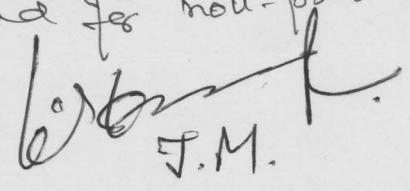
list for hearing
on 06.4.05

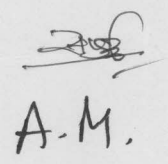
6.4.05

Hon. Mr. S.P. Arya, A.M.
Hon. Mr. K.B. S. Rajan, J.M.

(
theorist

Neither the applicant nor ~~the~~
~~Respondent's~~^{his} counsel appeared
even in the revised call. It
seems that the ~~counsel for~~ the
applicant is not interested in
prosecuting the case. O.A. is,
therefore, dismissed in default.
and for non-prosecution


J.M.


A.M.

a